

राष्ट्रीयहरितअधिकरण / National Green Tribunal
प्रधानन्यायपीठ / Principal Bench
फरीदकोटहाउस, कॉपरनिकसमार्ग / Faridkot House, Copernicus Marg
नईदिल्ली / New Delhi – 110001

NGT/PB/696/Admn./2019/pf 211

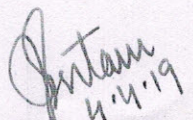
04 April, 2019

OFFICE ORDER

Consequent upon her selection, Tmt. S. Meena Kumari, II ADJ, Ranipet, Vellore District, has been appointed as Registrar, National Green Tribunal, South Zonal Bench, Chennai on deputation basis w.e.f. 01.04.2019(F/N), initially for a period of one year. The pay, allowances, perks and privileges as may be admissible in her parent cadre will be admissible in the National Green Tribunal, in addition to the usual deputation allowance.

While on deputation, the pay, allowance, perks & privileges will be given as per the directions given by Hon'ble Supreme Court of India in its order dated 29.11.2013 passed in SLP (Civil) No. 12065/2009 in RE.

This issues with the approval of Competent Authority

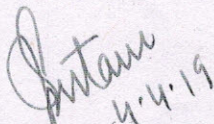

(Dr. Sukhda Pritam)
Deputy Registrar

To

Tmt. S. Meena Kumari
National Green Tribunal
SZB, Chennai

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar, NGT, PB, New Delhi
4. The Registrar General, High court of Madras, Chennai (with reference to letter no. 55148/2018/RG-B2 dt. 24.01.2019)
5. PA to Ld. Registrar of Zonal Benches (Kolkata/ Pune/ Chennai/ Bhopal)
6. Deputy Registrar (Admn./ Judicial)
7. AR (Admn.)
8. The Pay and Accounts Officer, MOEF&CC, IPB, JorBagh, New Delhi
9. AAO cum DDO, NGT, PB
10. All Section Incharges
11. Website, NGT
12. Concerned Office File
13. Personal file
14. Computer Section
15. Guard file


(Dr. Sukhda Pritam)
Deputy Registrar